Declaration of Assets and Liabilities

Year 2023-24

I, <u>SULOCHANA KUMARI CHOUDHARY</u>, Daughter of <u>LATE HRIDYANARAYAN KUNWAR</u> aged 55 <u>years</u> belonging to <u>Bihar Vidhan Sabha</u> service and presently working as <u>LOWER DIVISION CLERK</u> give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

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Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	SpouseName(s):	Dependant-1 Mrs Swati	Dependant-2	Dependant-3 Etc
(i)	Cash	2000/-	NIL	NIL	NIL	-NIL-
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Compa	10,000/- in SBI Saving account	NIL	NIL	NIL	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	6005/-Yearly LIC 7270/- Yearly LIC	NIL	NIL	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	·NIL	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jwellery (give details of weight value)	Gold-10gm SILVER-150gm	NIL	NIL	NIL	-NIL-
(vii)	Other assets, such as values of claims/intere	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

स्लीयना कुमारी न्योधरी

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-1 Name:	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	NIL
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 30/01/2024
(a)	(i) Loans from Banks	9,96,000/-Financial departments (Bihar), 6,00,000/-Loan From SBI BVM	5,40,000/-Outstanding 2,80,000/- Outstanding
	(ii)Loans from financial Institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- BAMPC5749P	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of property business]	-NIL-	-NIL-

C. Personal CONTROL CO		PTS/BLA-1172
Gender	:- (M/F)	
		F
Date of Birth	:-	(DD/MM/YYYY)
		0 6 0 1 1 9 6 9
Class/Group	:- (A/B/C	
		С
Cadre		LOWER DIVISION CLERK
		BIHAR VIDHAN SABHA, PATNA
Home District	:-	(Full name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.
		BEGUSARAI
I hereby dec	lare that the a	bove details are true to the best of my knowledge and belief.
		Signature जुली-191 कुमारी चोर्चरी
Place :Patna.		Name of Employee – SULOCHANA KUMARI CHOUDHARY
		Designation - LOWER DIVISION CLERK
Date:06/02/202	.4	Department – BIHAR VIDHAN SABHA, PATNA

-NIL-

-NIL-

(iv) Property Tax